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Title : Introduction of Metro Railways (Amendment) Bill, 2009.

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Madam, I beg to move for leave to introduce a Bill further to amend the Metro Railways (Construction of Works) Act, 1978 and to amend the Delhi Metro Railway (Operation and Maintenance) Act, 2002.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Metro Railways (Construction of Works) Act, 1978 and to amend the Delhi Metro Railway (Operation and Maintenance) Act, 2002."

*The motion was adopted.*

SHRI S. JAIPAL REDDY: I introduce the Bill.

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MADAM SPEAKER: Now we take up matters of urgent public importance.